(e) A few houses are continued to be under the occupation of the Corporation in accordance with the provisions of the Delhi Rent Control Act, due to exigencies of work, and non-availability of entitled type of accommodation.

Appointment of Vice-Chancellor of Pondicherry University

1226 SHRI V. NARAYANASAMY: Will the Minister of HUMAN RES-OURCE DEVELOPMENT be pleased to state:

- (a) whether Government are aware that the Pondicherry University is functioning without a Vice Chancellor for the last several months;
- (b) whether to process for selection of a Vice Chancellor of Pondicherry University has been completed; and
- (c) if so, when the post is likely to be filled up?

THE MINISTER OF STATE INTHE MINISTRY OF HUMAN RES. DEVELOPMENT OURCE (SHRI BHAGEY GOBARTHAN): (a) to (c) Dr. K. Venkatasubi amanian completed his term as Vice-Chancellor Pondicherry University on 15-10-1990 Dr. A Gnanam, Lirector, Centre for Plant Molecular Biology, Madurai Kamraj University has been appointed as the new Vice-Chancellor Pondicherry University on 1-1-1991.

Restrictions on Flights by Foreign Airlines

1227. SHRI VIREN J. SHAH: SHRI PRAMOD MAHAJAN:

Will the Minister of CIVIL AVIA-TION be pleased to state:

(a whether Government's attention has been drawn to the news-item captioned Official restriction limit tourism to India: Lufthansa which

appeared in 'The Independent' dated December 10, 1990 on apprehensions about non-realisation of the projected 10 to 15 percent growth per annum in Indo-German air traffic due to restrictions put by India on the number of flights that can be operated by foreign airlines; and

(b) if so, what steps Government propose to take to ease operational restrictions?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIA-TION (SHRI HARMOHAN DHA-WAN): (a) and The (b) news ıtem. 19 incorrect, Lufthansa were entitled to operate services per week until September, 1988 In September, 1988, the entity lement was raised to 9 and in October, 1990 it was further raised to 10 services per week. Further with effect from 1-4-1991, Lufthansa can operate twice weekly services to Calcutta or Madras.

Appointment of Chairman-cum-Managing Directors in Air India and Indian Airlines

1228. SHRI S MADHAVAN: SHRI ASHOK NATH VERMA: SHRI DHULESHWAR MEENA:

Will the Minister of CIVIL AVIA-TION be pleased to state:

- (a) the criteria followed in the selection and appunitment of the Chairman cum Maraging Directors in the two Corporation viz, Air India and Indian Airlines;
- (b) the number of Directors both technical and non-technical who were superceded by the acting Chairman and Managing Director of Air India;
- (c) whether his attention has been invited to the news item captioned Jetlay's appointee, S. R. Gupta, may be asked to leave, AIR INDIA may get new Chairman that appeared in